

Title: Introduction of the Abolition of Child Labour in Hazardous Employment Bill, 2000.

15.41 hrs.

SHRI SUSHIL KUMAR SHINDE (SOLAPUR): I beg to move for leave to introduce a Bill to provide for the abolition of child labour in hazardous employment and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the abolition of child labour in hazardous employment and for matters connected therewith. "

The motion was adopted.

SHRI SUSHIL KUMAR SHINDE : I introduce the Bill.

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